

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No. 296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 40763/2022 - APPLICATION FOR PERMISSION
IA No. 82897/2022 - APPLICATION FOR PERMISSION
IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 107418/2021 - EXEMPTION FROM FILING O.T.
IA No. 107567/2022 - EXEMPTION FROM FILING O.T.
IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 13310/2021 (XI)
(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES..

IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14737/2021 (XI)
(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 28-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
 Mr. Sanjay Kumar Dubey, AOR
 Mr. Rakesh Kumar Tewari, Adv.
 Ms. Shuchi Singh, Adv.
 Mr. Krishna Kant Dubey, Adv.
 Mr. Vivek Kumar Pandey, Adv.
 Mr. Toshiv Goyal, Adv.
 Mr. Ujjwal Kumar Dubey, Adv.

Mr. Aman Ku, Adv.
Mr. Jainendra Kumar, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.
Ms. Tanya Srivastava, Adv.
Ms. Shivani Vij, Adv.

For Respondent(s) Mr. Amit, AOR

M/S. Mukesh Kumar Singh And Co., AOR

Mr. P.S Patwalia, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Mohd Shaz Khan, Adv.
Ms. Gayatri Dahiya, Adv.
Ms. Harshika Verma, Adv.

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Abhilash Kumar Singh, Adv.
Ms. Shreyasi Aggarwal, Adv.
Mr. Shreyasi Aggarwal, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Gaurav Dhingra, AOR

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. D. N. Dubey, Adv.
Mr. A. Baskar, Adv.
Mr. A. Bhasme, Adv.

Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 11.07.2023.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(NAND KISHOR)
COURT MASTER (NSH)